

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CA(CAA) 226/230-232/2018

CA(CAA) 227/230-232/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.08.2018

NAME OF THE PARTIES: Dhankuber Vintrade Pvt Ltd
Qualigens Pharma Pvt Ltd

Section 230-232 of the Companies Act, 2013.

ORDER

28. **CA(CAA) 226/230-232/2018**
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None present. List this matter on 28.08.2018.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)